

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date: 16.09.2022

Misc. Application No. 976 of 2022
And
Appeal No. 549 of 2022

Quest Financial Services Ltd. and Ors. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Ms. Rathina Maravarman, Advicate with Ms. Karishma Motla,
Advocate i/b Mansukhlal Hiralal & Co. for the Respondent.

ORDER:

1. For the reasons stated in the application, the delay in the filing of the appeal is condoned. The application is allowed.
2. As prayed, list for admission on November 01, 2022.
3. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Certified copy of

this order is also available from the Registry on payment of usual charges.

Justice Tarun Agarwala
Presiding Officer

Justice M. T. Joshi
Judicial Member

Ms. Meera Swarup
Technical Member

16.09.2022
PK